

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 210
CP-180/ND/2023

IN THE MATTER OF:

Balveen Kaur

... **Applicant/Petitioner**

Versus

Glide Chem Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 241/242

Order delivered on 16.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Virender Ganda, Sr. Adv., Adv. Vipul Ganda,
Adv. Snigdha Pal, Adv. Sakshi Rastogi

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Ld. Counsel appearing for the Applicant and Ld. Counsel appearing for the R-1 to R-5 present through VC. Ld. Counsel appearing for the Applicant seeks some time to file a rejoinder, three weeks time is granted for filing rejoinder.

List before regular Bench on **27.08.2024**.

In the meantime, Ld. Counsel appearing for the Applicant submitted that he had already filed amended memo and will make sure that the same is uploaded on the DMS/Case Information System before the next date of hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)